

**GOVERNMENT OF INDIA  
LABOUR  
LOK SABHA**

UNSTARRED QUESTION NO:575  
ANSWERED ON:26.07.2000  
SATHYAM COMMITTEE  
BHAWANA GAWALI (PATIL)

**Will the Minister of LABOUR be pleased to state:**

- (a) whether the Sathyam Committee has presented its report related to the activities of ESI;
- (b) if so, the details thereof;
- (c) the recommendations accepted by the Government; and
- (d) the time by which these recommendations are likely to be implemented?

**Answer**

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI MUNI LALL)

(a): Yes, Sir.

(b) to (d): The Sathyam Committee submitted its report on 14.1.1999. The report of the Committee has been referred to the ESIC for taking necessary action. The recommendations of the Committee regarding enhancement of the ceiling on expenditure on medical care from Rs.500/- to Rs.600/- per insured person per annum, issue of photo - identity cards to IPs and familymembers, creation of medical posts as per the prescribed norms, enhancement of in-house capabilities of ESI hospitals, introduction of Health Record Booklet for each beneficiary, non-reservation in favour of small scale industries for supply of medicines, multi-level quality control checks, deterrent penal action for supply of sub-standard drugs, purchase of medicines in strip packs, adequate delegation of powers to facilitate local purchase of medicines, uniformity in OPD timings etc. have been accepted. Some recommendations involve amendment of the ESI Act, 1948 and as such it is difficult to indicate the time when these recommendations will be implemented.